

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 155/252/PB/2018

In the matter of:

Sunshine Textiles Pvt. Ltd.

... Appellant

Vs.

Registrar of Companies

...Respondent

SECTION: Under Section 252

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

Order delivered on 17.04.2018

For Appellant

Mr. Amit Nakra, Adv.

For Respondent

Mr. Shobhit Srivastava, Deputy ROC
NCT of Delhi & Haryana

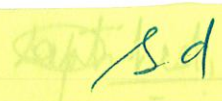
For Stng. Counsel

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ORDER

Ld. Counsel for the appellant appears. The Income tax department was directed to file reply on 12th March, 2018 but has not filed even today. As the last chance two weeks time is granted to file reply with the copy in advance to the other side. Fix the matter for final hearing for 15th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**